

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 112 OF 2017

Dated: 30th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

M/s Malwa Solar Power Generation Private Limited Appellant(s)

Versus

**Madhya Pradesh Electricity Regulatory Commission &
Ors. Respondent(s)**

Counsel for the Appellant(s) : Hemant Singh
Shikha Ohri
Matrugupta Mishra
Ankita Bafna
Nishant Kumar
Divyanshu Bhatt
Shourya Malhotra
Ananya Mohan For App1

Counsel for the Respondent(s) : Shri Venkatesh For Res1
Nitin Gaur
Anuradha Mishra For Res3

ORDER

At the request of learned counsel for the parties, list this matter
on **22.01.2020.**

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR